

No. A-32012/04/2020-Admn.IV(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs


Shastri Bhawan, New Delhi.
Dated :- 16 June, 2025

OFFICE ORDER NO. 88 /2025

In supersession of this Department's Office Order No. 212/2024 (bearing even file number) dated 29.11.2024, the Departmental Promotion Committee to consider the cases of the officers for promotion/confirmation and granting Non-functional Selection Grade in respect of Group 'B' posts belonging to CSS Cadre (Section Officer, Assistant Section Officer) is re-constituted as under :-

(i)	Shri Japan Babu, Joint Secretary & Legal Adviser, Department of Legal Affairs	Chairperson
(ii)	DS/Director [Admn.IV(LA)] Department of Legal Affairs	Member
(iii)	Shri Hans Raj Meena, Deputy Secretary Legislative Department	Member
(iv)	Ms. Pratibha Ahuja, Deputy Secretary Department of Legal Affairs	Member
(v)	Under Secretary [Admn.IV(LA)] Department of Legal Affairs	Member

2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the Competent Authority.
3. This issues with the approval of the Law Secretary.


16/6/25

(Jyoti Swaroop Asthana)

Under Secretary to the Govt. of India

Copy to:-

1. PSO to Law Secretary/ Sr. PPS to AS (AM)
2. PSO to JS&LA (Shri Japan Babu).
3. DS/Director [Admn.IV(LA)], Department of Legal Affairs.
4. Shri Hans Raj Meena, Deputy Secretary, Legislative Department
5. Ms. Pratibha Ahuja, Deputy Secretary, Department of Legal Affairs.
6. The Under Secretary [Admn.IV(LA)], Department of Legal Affairs.

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Government of India
Ministry of Law & Justice
Department of Legal Affairs

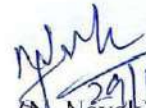
Shastri Bhawan, New Delhi.
Dated: 29th November, 2024

OFFICE ORDER NO. 213 /2024

In supersession of this Department's Office Order No. 243/2023 (bearing even file number) dated 21.12.2023, the Departmental Promotion Committee to consider the cases of Group 'B'/ Group 'C' officers/officials belonging to CSSS/CSCS Cadres for promotion/confirmation and granting Non-functional Selection Grade in the prescribed Pay Matrix, is constituted as follows :-

(i)	DS/Director [Admn.IV(LA)] Department of Legal Affairs	Chairperson
(ii)	Under Secretary [Admn.I(LA)] Department of Legal Affairs	Member
(iii)	Shri Sanjay Kumar Gautam, ALC Legislative Department	Member
(iv)	Under Secretary [Admn.IV(LA)] Department of Legal Affairs	Member
(v)	Ms. Shweta Jaiswal, ALA Department of Legal Affairs	Member

2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the Competent Authority.
3. This issues with the approval of the Law Secretary.


(N. Nayak)
29/11/2024

Under Secretary to the Govt. of India

Copy to:-

1. PSO to Law Secretary/PSO to AS (ARR).
2. Shri Rajeev Kumar, Deputy Secretary, Admn.IV(LA), Department of Legal Affairs.
3. Shri Sanjay Kumar Gautam, Assistant Legislative Counsel, Legislative Department
4. Shri Jyoti Swaroop Asthana, Under Secretary, Admn.IV(LA), Department of Legal Affairs.
5. Shri Varun Singh Chauhan, Under Secretary, Admn.I(LA), Department of Legal Affairs.
6. Ms. Shweta Jaiswal, ALA, Department of Legal Affairs.
7. Admn.I(LA)/Admn.I(LD)/Vig. Unit/CR Assistant/Office Order Folder.

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Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi.

Dated : 29/11/2024

OFFICE ORDER NO. 214 /2024

In supersession of this Department's Office Order No. 37/2024 (bearing even file number) dated 27.02.2024, the Screening Committee for granting financial upgradation under the Assured Career Progression Scheme (ACPS)/ Modified Assured Career Progression Scheme (MACPS) in respect of Group 'A'/Group 'B' posts belonging to CSS/CSSS/CSOLS/GCS Cadre is re-constituted as follows :-

(i)	AS / JS&LA [Admn.IV(LA)] Department of Legal Affairs	Chairperson
(ii)	DS/Director [Admn.IV(LA)] Department of Legal Affairs	Member
(iii)	DS/Director [Admn.I(LD)] Legislative Department	Member

2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the competent authority.
3. This issues with the approval of the Law Secretary.


(N. Nayak)

Under Secretary to the Govt. of India

Copy to:-

1. PSO to Law Secretary/PSO to AS (ARR).
2. PPS to Deputy Secretary (Shri Rajeev Kumar), Admn.IV(LA), D/o Legal Affairs.
3. Shri Hans Raj Meena, Deputy Secretary, Admn.I(LD), Legislative Department.
4. Admn.I(LA)/Admn.I(LD)/Vig. Unit/CR Assistant/Office Order Folder.

No. A-32012/04/2020-Admn.IV(LA)(iv)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi.
Dated : 29/11/2024

OFFICE ORDER NO. 215 /2024

In supersession of this Department's Office Order No. 244/2023 (bearing even file number) dated 21.12.2023, the Screening Committee for granting financial upgradation under the Assured Career Progression Scheme (ACPS)/ Modified Assured Career Progression Scheme (MACPS) in respect of Group 'C' posts belonging to CSSS/CSCS Cadre is re-constituted as follows :-

(i)	DS/Director [Admn.IV(LA)] Department of Legal Affairs	Chairperson
(ii)	Under Secretary [Admn.IV(LA)] Department of Legal Affairs	Member
(iii)	Under Secretary [Admn.I(LD)] Legislative Department	Member

2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the competent authority.
3. This issues with the approval of the Law Secretary.

(Signature)
29/11/2024
(N. Nayak)

Under Secretary to the Govt. of India

Copy to:-

1. PSO to Law Secretary/PSO to AS (ARR).
2. PPS to Deputy Secretary (Shri Rajeev Kumar), Admn.IV(LA), D/o Legal Affairs.
3. Shri Jyoti Swaroop Asthana, Under Secretary, Admn.IV(LA), D/o Legal Affairs.
4. Shri Bhoopendra Singh Bisht, Under Secretary, Admn.I(LD), Legislative Department.
5. Admn.I(LA)/Admn.I(LD)/Vig. Unit/CR Assistant/Office Order Folder.